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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.1/2005 in O.A. No.968/2003

Monday, this the 21st day of February 2005

Hon'ble Shri Justice M.A. Khan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)

Devender Kumar Goel
S/o Shri M.L. Goel
R/o N-502, Sector IX
R.K. Puram, New Delhi

...Applicant

(By Advocate: Shri S.N.Anand)

Versus

1. Shri A.N. Tiwari
Secretary
Dept. Of Personnel & Training
Ministry of Personnel PG & Pensions
North Block, New Delhi
2. Shri Jainder Singh
Secretary
Union Public Service Commission
Dholpur House, New Delhi
3. Shri Bada Kumar Das
Establishment Officer
Department of Personnel & Training
North Block, New Delhi

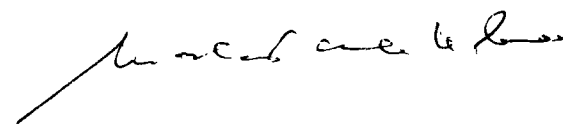
...Respondents

(By Advocate: Shri H.K. Gangwani)

O R D E R (ORAL)

Justice M.A. Khan:

Learned counsel for the parties have produced before us a copy of the order of the Hon'ble High Court dated 31.1.2005 passed in W.P. (C) 1594-96 of 2005 by which the writ petition was allowed and the matter was remitted back to this Tribunal for deciding the controversy between the parties on



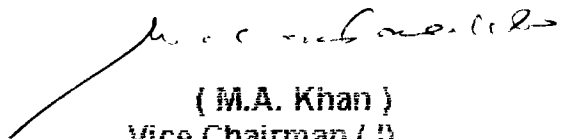
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merits. in view of this order, learned counsel for applicant does not press the Contempt Petition.

2. Accordingly, the *Contempt Petition is dismissed.*

3. Registry shall list the OA-968/2003 before the Tribunal on 16.3.2005.


(S. K. Naik)
Member (A)


(M.A. Khan)
Vice Chairman (J)

/sunil/

Pleadings Amended in OA